

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 584 OF 2019 IN
DFR NO. 1236 OF 2019

Dated: 11th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Kamachi Industries Ltd. Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh

Counsel for the Respondent(s) :

ORDER

Issue notice to other Respondents returnable on 22.04.2019. Dasti, in addition, is permitted.

List the matter on **22.04.2019.**

(Ravindra Kumar Verma)
Technical Member
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(Justice N.K. Patil)
Judicial Member